

ITEM NO.8

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 702/2023

HARSH VIBHORE SINGHAL

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR ADMISSION and IA No.128629/2023-EARLY HEARING APPLICATION and
IA No.128630/2023-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 18-08-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Petitioner-in-person

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Application to appear and argue in person is allowed.
- 2 A copy of the petition be served on the office of the Attorney General for India.
We request the Attorney General to assist the Court.
- 3 List on 08 September 2023.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR